

are likely upto December 1985 from January 1984.

(c) Yes, Sir.

(d) During the perspective plan 1980-1990, 30,000 telephone connections are likely to be given.

#### Setting up of Gas Cracker Projects and Naphtha Cracker Units

1348. SHRI R. P. GAEKWAD : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Central Government are examining proposals to set up two gas cracker projects and two Naphtha cracker units in various parts of the country;

(b) if so, whether one of the gas cracker projects will be set up in Gujarat;

(c) if so, the cost of the project;

(d) whether any site for setting up the proposed gas cracker project in Gujarat has been selected; and

(e) if so, the name of the site ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGY SHANKAR MISHRA) : (a) to (e) There are proposals to set up in the Central Sector one gas cracker project in Maharashtra and two naphtha based projects, one in Saltempur in U.P. and another in Cochin in Kerala.

A letter of intent was issued to West Bengal Industrial Development Corporation to set up a naphtha cracker in Haldia.

The State Government of Gujarat has proposed to set up a gas cracker complex in Kawas. The estimated capital cost of this project is Rs. 804 crores.

#### Linking of Visakhapatnam with Koraput, Jeypore and Rayagada by Microwave System

1349. SHRI CHINTAMANI PANIGRAHI : Will the Minister of COM-

(a) whether Government of Orissa have requested his Ministry for the early completion of micro-wave link under installation on routes linking Koraput, Jeypore and Rayagada with Visakhapatnam as has been done in the case of Anugul and Talcher with Cuttack in Orissa;

(b) if so, the steps taken by his Ministry for the early completion of the above micro-wave link; and

(c) the details of the progress made in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Yes, Sir. Vishakhapatnam-Koraput and Koraput-Jeypore N/B Microwave Schemes have been sanctioned. There is no justification to connect Rayagada with Microwave.

(b) The schemes is under execution and all components have been ordered.

(c) Civil Works like construction of Building and Tower foundation is in progress. Supply of Equipment and tower material is awaited.

#### Commissioning of Third Unit of Korba Super Thermal Power Station

1350. KUMARI PUSHPA DEVI SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether steps have been taken for the commissioning of the third 200 MW unit of the National Thermal Power Station in Madhya Pradesh;

(b) if so, the total MW of power expected to be generated from Korba Super Thermal Power Station with the completion and beginning of power production from the third unit; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) The third unit (200 MW) of Korba STPS of

been commissioned in March, 1984. With the commissioning of this unit the installed capacity at Korba will be 600 MW (i.e. 3 units of 200 MW each). The earlier 2 units were commissioned in March, 1983 and October 1983 respectively.

**Proposal to set up Oil Terminal at Paradip in Orissa**

1351. SHRI NITYANANDA MISRA : Will the Minister of ENERGY be pleased to state :

(a) whether the proposal to set up an oil terminal at Paradip in Orissa is under the consideration of Government;

(b) if so, whether the above proposal is expected to be implemented during the financial year 1984-85; and

(c) the steps taken to expedite the implementation of the above proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Yes, Sir. Hindustan Petroleum Corporation Ltd. has been asked to prepare a feasibility report on the project.

(b) No, Sir.

(c) Does not arise.

**Proposals to use National Gas as Fuel by Thermal Power Plants**

1352. SHRI P. RAJAGOPAL NAIDU : SHRIMATI VIDYA CHENNUPATI :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering proposals to use natural gas as fuel by the thermal power plants; and

(b) if so, whether it is against the recommendations of the Satish Chandra Committee, which had recommended that natural gas reserved for fertilizer plants, petro-chemical plants etc. and the reasons

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Natural gas is primarily to be utilised for manufacture of fertilizers and petro-chemicals. The availability of gas for generation of power is being looked into in the context of these priority commitments and keeping in view the present assessment of its availability. An inter-Ministerial Group was set up to look in to this. The proposals are under examination.

**हरियाणा में फरीदाबाद के समीप खानों के मजदूरों की भुखमरी की स्थिति और छंटनी**

1353. श्री मंगल राम प्रेमी : क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 28 मई, 1984 के 'जनसत्ता' में 'यू घोसा दिया जाता है मुप्रीम कोर्ट को' शीर्षक में प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि फरीदाबाद के समीप अंखीर, मेवला, महाराजपुर, बड़खल, मुरुकुल, कटन, लकड़पुर, अनंगपुर तथा अन्य खानों के हजारों मजदूर छंटनी के कारण भुखमरी के कगार पर पहुंच गए हैं;

(ग) क्या यह भी सच है कि उच्चतम न्यायालय द्वारा नियुक्त लक्ष्मीधर मिश्र आयोग ने इस बात की पुष्टि की है कि इन खानों में हजारों बंधुआ मजदूर काम कर रहे हैं और यदि हां, तो, सरकार ने उन्हें नियमित करने और उन्हें भूखों मरने से बचाने तथा उन्हें बंधुआ मजदूर न बनने देने के सम्बन्ध में क्या कार्यवाही की है; और

(घ) यदि कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं ?

भ्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) और (ख) सरकार का